

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :10-01-2025

Date : 10.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	2389/2025	10.01.2025	ABLAPL-14109/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-)
2	2390/2025	10.01.2025	ABLAPL-12873/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-)
3	2391/2025	10.01.2025	ABLAPL-140/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-3)
4	2392/2025	10.01.2025	BLAPL-12032/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-3)
5	2393/2025	10.01.2025	BLAPL-186/2025	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-3)
6	2394/2025	10.01.2025	BLAPL-11986/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-10)
7	2395/2025	10.01.2025	BLAPL-11641/2024	PRAMOD RANJAN BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-01-09	BAIL-2	(Seat No-18)
8	2396/2025	10.01.2025	BLAPL-11393/2024	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-08		(Seat No-18)
9	2397/2025	10.01.2025	ABLAPL-13732/2024	SS DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-18)
10	2398/2025	10.01.2025	ABLAPL-138/2025	RAMESH CHANDRA BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-18)

11	2399/2025	10.01.2025	ABLAPL-144/2025	R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
12	2400/2025	10.01.2025	ABLAPL-146/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-16)
13	2401/2025	10.01.2025	ABLAPL-136/2025	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-4)
14	2402/2025	10.01.2025	ABLAPL-147/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
15	2403/2025	10.01.2025	ABLAPL-147/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
16	2404/2025	10.01.2025	ABLAPL-147/2025	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
17	2405/2025	10.01.2025	ABLAPL-134/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
18	2406/2025	10.01.2025	ABLAPL-130/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
19	2407/2025	10.01.2025	ABLAPL-145/2025	AK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-12)
20	2409/2025	10.01.2025	ABLAPL-13890/2024	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-12)
21	2410/2025	10.01.2025	ABLAPL-12834/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-6)
22	2411/2025	10.01.2025	ABLAPL-13778/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-2)
23	2412/2025	10.01.2025	ABLAPL-12966/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-2)
24	2413/2025	10.01.2025	ABLAPL-12840/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-		(Seat No-2)

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25	2414/2025	10.01.2025	ABLAPL-12928/2024	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-2)
26	2415/2025	10.01.2025	ABLAPL-12915/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-4)
27	2416/2025	10.01.2025	ABLAPL-12841/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
28	2417/2025	10.01.2025	ABLAPL-6324/2024	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
29	2418/2025	10.01.2025	ABLAPL-8886/2024	MS HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-4)
30	2419/2025	10.01.2025	ABLAPL-12647/2024	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	BAIL-1	(Seat No-5)
31	2422/2025	10.01.2025	ABLAPL-11213/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-5)
32	2423/2025	10.01.2025	ABLAPL-12918/2024	SP MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-1	(Seat No-4)
33	2424/2025	10.01.2025	ABLAPL-12941/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
34	2427/2025	10.01.2025	ABLAPL-141/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
35	2428/2025	10.01.2025	ABLAPL-12820/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
36	2430/2025	10.01.2025	CMAPL-437/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-03-11		(Seat No-4)
37	2432/2025	10.01.2025	MACA-1195/2014	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01-07	MISC. APPEAL SEC.	(Seat No-4)
38	2433/2025	10.01.2025	MACA-1195/2014	S MOHANTY	C.O.	COURT NO.	Order Dtd.	MISC. APPEAL	(Seat No-4)

						23	2025-01-07	SEC.	
39	2436/2025	10.01.2025	CRLA-892/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
40	2438/2025	10.01.2025	WP (C) - 3288/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-12	WRIT BRANCH-7	(Seat No-48)
41	2439/2025	10.01.2025	CRLREV-10/2025	S. CHAUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-48)
42	2441/2025	10.01.2025	CRLMC-4421/2024	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-10		(Seat No-48)
43	2442/2025	10.01.2025	CRLMC-3009/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Seat No-48)
44	2443/2025	10.01.2025	FAO-541/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
45	2445/2025	10.01.2025	FAO-476/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
46	2447/2025	10.01.2025	FAO-474/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
47	2448/2025	10.01.2025	FAO-601/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
48	2450/2025	10.01.2025	FAO-597/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
49	2451/2025	10.01.2025	FAO-547/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
50	2452/2025	10.01.2025	FAO-546/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
51	2453/2025	10.01.2025	FAO-601/2024	B K PARDHI	C.O.	COURT NO. 15	Order Dtd. 2025-01-08		(Seat No-48)
52	2456/2025	10.01.2025	TRP (C) -	J SAHOO	C.O.	COURT	Order		(Seat

			2/2025			NO. 16	Dtd. 2025-02- 10		No- 48)
53	2457/2025	10.01.2025	CRLA- 11/2025	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 48)
54	2458/2025	10.01.2025	CRLREV- 746/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No- 48)
55	2460/2025	10.01.2025	WP (C) - 716/2025	S K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03- 10		(Seat No- 48)
56	2461/2025	10.01.2025	CRLMC- 4880/2024	B MISHRA	C.O.	COURT NO. 23	Judgement Dtd. 2025-01- 08		(Seat No- 48)
57	2463/2025	10.01.2025	TRP (C) - 414/2024	ABHIJIT DAS	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No- 48)
58	2464/2025	10.01.2025	CRLMP- 1593/2024	D SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-01- 09		(Seat No- 48)
59	2465/2025	10.01.2025	CRLMP- 1602/2024	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-01- 08		(Seat No- 48)
60	2466/2025	10.01.2025	CRLMP- 1783/2024	J P KAR	C.O.	COURT NO. 16	Order Dtd. 2025-01- 09		(Seat No- 48)
61	2467/2025	10.01.2025	BLAPL- 12346/2024	M ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	BAIL-2	(Seat No- 17)
62	2469/2025	10.01.2025	WP (C) - 28794/2024	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 17)
63	2470/2025	10.01.2025	WP (C) - 30602/2024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-8	(Seat No- 43)
64	2472/2025	10.01.2025	WP (C) - 30603/2024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-4	(Seat No- 19)
65	2473/2025	10.01.2025	WP (C) - 25170/2024	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 19)

66	2475/2025	10.01.2025	WP (C) - 29578/2024	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-12- 03		(Seat No- 19)
67	2477/2025	10.01.2025	MATA- 428/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2025-01- 29	FIRST APPEAL	(Seat No-1)
68	2478/2025	10.01.2025	MATA- 428/2024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2025-01- 29	FIRST APPEAL	(Seat No-1)
69	2479/2025	10.01.2025	WP (C) - 729/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09	WRIT BRANCH-3	(Seat No- 13)
70	2480/2025	10.01.2025	WP (C) - 746/2025	B P TANGA	C.O.	COURT NO. 23	Order Dtd. 2025-02- 10		(Seat No- 13)
71	2502/2025	10.01.2025	WP (C) - 749/2025	B P TANGA	C.O.	COURT NO. 23	Order Dtd. 2025-02- 24	WRIT BRANCH-2	(Seat No- 45)
72	2504/2025	10.01.2025	WP (C) - 29578/2024	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-12- 03		(Seat No- 45)
73	2506/2025	10.01.2025	ABLAPL- 12674/2024	L MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01- 07		(Seat No- 45)
74	2508/2025	10.01.2025	TRP (C) - 412/2024	C R KAR	C.O.	COURT NO. 16	Order Dtd. 2025-02- 10		(Seat No- 45)
75	2509/2025	10.01.2025	ABLAPL- 13578/2024	P GOUDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07		(Seat No- 45)
76	2510/2025	10.01.2025	BLAPL- 9990/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07		(Seat No- 45)
77	2511/2025	10.01.2025	WP (C) - 24299/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 45)
78	2512/2025	10.01.2025	ABLAPL- 13194/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07	BAIL-2	(Seat No- 16)
79	2513/2025	10.01.2025	WP (C) - 27186/2024	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-		(Seat No- 16)

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80	2515/2025	10.01.2025	CRLA-482/2024	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
81	2516/2025	10.01.2025	CRLMC-5440/2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No-7)
82	2522/2025	10.01.2025	WP (C) - 41154/2023	S K MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2023-12-19	WRIT BRANCH-7	(Seat No-48)
83	2525/2025	10.01.2025	WP (C) - 12868/2023	B K PARDHI	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	WRIT BRANCH-5	(Seat No-22)
84	2527/2025	10.01.2025	WP (C) - 12868/2023	S K SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	WRIT BRANCH-5	(Seat No-22)
85	2533/2025	10.01.2025	WP (C) - 17098/2023	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
86	2535/2025	10.01.2025	WP (C) - 17178/2024	J SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-01-07	WRIT BRANCH-5	(Seat No-47)
87	2541/2025	10.01.2025	WP (C) - 9067/2018	S K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-12-17	WRIT BRANCH-5	(Seat No-32)
88	2543/2025	10.01.2025	WP (C) - 11293/2024	G K SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-3	(Seat No-33)
89	2548/2025	10.01.2025	BLAPL-12012/2024	DEBASHREE PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-01-06		(Seat No-33)
90	2550/2025	10.01.2025	ABLAPL-132/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01-08		(Seat No-33)
91	2552/2025	10.01.2025	ABLAPL-133/2025	DILLIP SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-01-08		(Seat No-33)
92	2553/2025	10.01.2025	ABLAPL-135/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-33)
93	2555/2025	10.01.2025	ABLAPL-137/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd.		(Seat No-

						OLD	2025-01-08		33)
94	2556/2025	10.01.2025	ABLAPL-143/2025	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-33)
95	2557/2025	10.01.2025	ABLAPL-6100/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL-1	(Seat No-1)
96	2559/2025	10.01.2025	ABLAPL-142/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-11)
97	2564/2025	10.01.2025	WP (C) - 221/2025	J SAHOO	C.O.	COURT NO. 1		WRIT BRANCH-8	(Seat No-42)
98	2576/2025	10.01.2025	BLAPL-8065/2024	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-4)
99	2578/2025	10.01.2025	BLAPL-12919/2024	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-15)
100	2579/2025	10.01.2025	BLAPL-12911/2024	R SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-2	(Seat No-8)
101	2581/2025	10.01.2025	BLAPL-12936/2024	P SETHY	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-15)
102	2583/2025	10.01.2025	BLAPL-9734/2024	MK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-15)
103	2584/2025	10.01.2025	WP (C) - 33162/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-15)
104	2585/2025	10.01.2025	WP (C) - 33314/2024	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-12)
105	2586/2025	10.01.2025	BLAPL-245/2025	HK DASH	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-15)
106	2588/2025	10.01.2025	WP (C) - 33165/2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-14)
107	2589/2025	10.01.2025	BLAPL-241/2025	AK NAYAK	C.O.	COURT NO. 1	Order Dtd.		(Seat No-

							2025-01-09		14)
108	2590/2025	10.01.2025	WP (C) - 33308/2024	S.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
109	2591/2025	10.01.2025	BLAPL-229/2025	DP DASH	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-108)
110	2595/2025	10.01.2025	ABLAPL-14970/2024	DK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-108)
111	2596/2025	10.01.2025	WP (C) - 33304/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-2	(Seat No-7)
112	2598/2025	10.01.2025	WP (C) - 33235/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
113	2599/2025	10.01.2025	WP (C) - 33167/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
114	2601/2025	10.01.2025	WP (C) - 33170/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-111)
115	2603/2025	10.01.2025	ABLAPL-240/2025	PC DAS 2	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09	BAIL-1	(Seat No-1)
116	2604/2025	10.01.2025	WP (C) - 32553/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
117	2605/2025	10.01.2025	WP (C) - 33175/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-18)
118	2606/2025	10.01.2025	ABLAPL-244/2025	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09	BAIL-1	(Seat No-2)
119	2608/2025	10.01.2025	WP (C) - 33179/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-27)
120	2609/2025	10.01.2025	ABLAPL-242/2025	SK AHESAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-27)
121	2610/2025	10.01.2025	WP (C) -	S K RATH	C.O.	COURT	Order	WRIT	(Seat

			33182/2024			NO. 2 OLD	Dtd. 2025-01- 08	BRANCH (DIVISION BENCH-1)	No- 102)
122	2611/2025	10.01.2025	WP (C) - 32557/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-3	(Seat No- 33)
123	2612/2025	10.01.2025	ABLAPL- 233/2025	PK SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 09		(Seat No- 33)
124	2613/2025	10.01.2025	WP (C) - 33183/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 33)
125	2614/2025	10.01.2025	WP (C) - 32587/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-3	(Seat No- 33)
126	2615/2025	10.01.2025	ABLAPL- 44/2025	DK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 09		(Seat No- 33)
127	2616/2025	10.01.2025	WP (C) - 33189/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 33)
128	2617/2025	10.01.2025	WP (C) - 32592/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-3	(Seat No- 33)
129	2618/2025	10.01.2025	WP (C) - 33193/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
130	2619/2025	10.01.2025	WP (C) - 32595/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-5	(Seat No- 23)
131	2620/2025	10.01.2025	WP (C) - 33195/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-1	(Seat No-2)
132	2621/2025	10.01.2025	WP (C) - 33150/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No-2)
133	2622/2025	10.01.2025	WP (C) - 33196/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-1	(Seat No-2)
134	2623/2025	10.01.2025	WP (C) - 33153/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)

135	2624/2025	10.01.2025	WP (C) - 33199/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH-1	(Seat No-2)
136	2625/2025	10.01.2025	WP (C) - 33200/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No-2)
137	2626/2025	10.01.2025	WP (C) - 33153/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
138	2627/2025	10.01.2025	WP (C) - 33201/2024	S K RATH	C.O.	COURT NO. 2 OLD		WRIT BRANCH-7	(Seat No- 48)
139	2628/2025	10.01.2025	WP (C) - 196/2025	G.N.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 09	WRIT BRANCH-1	(Seat No- 30)
140	2629/2025	10.01.2025	WP (C) - 33209/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
141	2630/2025	10.01.2025	WP (C) - 39/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 09	WRIT BRANCH-4	(Seat No- 19)
142	2631/2025	10.01.2025	RVWPET- 256/2024	J.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 19)
143	2632/2025	10.01.2025	WP (C) - 33213/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 19)
144	2633/2025	10.01.2025	WP (C) - 33242/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No- 19)
145	2634/2025	10.01.2025	BLAPL- 12473/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 06	BAIL-1	(Seat No-2)
146	2635/2025	10.01.2025	WP (C) - 33246/2024	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 08		(Seat No-2)
147	2636/2025	10.01.2025	RVWPET- 123/2014	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	CIVIL REVISION	(Seat No-1)
148	2637/2025	10.01.2025	WP (C) - 747/2025	D.K.NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)

149	2638/2025	10.01.2025	WP (C) - 752/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 27	WRIT BRANCH-2	(Seat No- 45)
150	2639/2025	10.01.2025	WP (C) - 769/2025	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(Seat No- 45)
151	2640/2025	10.01.2025	MACA- 513/2016	A.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-7)
152	2641/2025	10.01.2025	MACA- 1127/2016	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-6)
153	2642/2025	10.01.2025	MACA- 1127/2016	K.C.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-6)
154	2643/2025	10.01.2025	WP (C) - 33303/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08		(Seat No-6)
155	2644/2025	10.01.2025	MACA- 1230/2016	A.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-6)
156	2645/2025	10.01.2025	WP (C) - 33318/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08	WRIT BRANCH-1	(Seat No-3)
157	2646/2025	10.01.2025	WP (C) - 33317/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08	WRIT BRANCH-4	(Seat No- 37)
158	2647/2025	10.01.2025	MACA- 1230/2016	M.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-6)
159	2648/2025	10.01.2025	WP (C) - 30129/2024	U P BAG	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08	WRIT BRANCH-6	(Seat No- 26)
160	2649/2025	10.01.2025	MACA- 519/2019	S.S.PASAYAT	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-7)
161	2650/2025	10.01.2025	WP (C) - 23730/2024	H TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-01- 06		(Seat No-7)
162	2651/2025	10.01.2025	MACA- 519/2019	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-	MISC. APPEAL SEC.	(Seat No-7)

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163	2652/2025	10.01.2025	WP (C) - 23730/2024	M MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 06		(Seat No-7)
164	2653/2025	10.01.2025	WPC (OA) - 1115/2019	S.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	OA Branch	(Seat No-1)
165	2654/2025	10.01.2025	WP (C) - 17472/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-07- 25		(Seat No-1)
166	2655/2025	10.01.2025	WP (C) - 33216/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-8	(Seat No- 40)
167	2656/2025	10.01.2025	WP (C) - 37367/2021	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-6	(Seat No- 26)
168	2657/2025	10.01.2025	WP (C) - 37365/2021	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-6	(Seat No- 26)
169	2658/2025	10.01.2025	WP (C) - 33214/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-6	(Seat No- 25)
170	2659/2025	10.01.2025	WP (C) - 37374/2021	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-6	(Seat No- 26)
171	2660/2025	10.01.2025	WP (C) - 28893/2024	G.CHAITANYA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 10		(Seat No- 26)
172	2661/2025	10.01.2025	WP (C) - 31235/2024	S.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
173	2662/2025	10.01.2025	WP (C) - 33202/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-7	(Seat No- 48)
174	2663/2025	10.01.2025	WP (C) - 25922/2024	R.C.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08		(Seat No- 48)
175	2665/2025	10.01.2025	WP (C) - 33197/2024	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-1	(Seat No-2)
176	2666/2025	10.01.2025	WP (C) - 27800/2024	D K NAIK	C.O.	COURT NO.			(Seat No-2)

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177	2667/2025	10.01.2025	WP (C) - 858/2025	G.D.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No-2)
178	2668/2025	10.01.2025	WP (C) - 28010/2024	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No-2)
179	2669/2025	10.01.2025	WP (C) - 33327/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No-2)
180	2670/2025	10.01.2025	WP (C) - 32648/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-4	(Seat No- 17)
181	2671/2025	10.01.2025	WP (C) - 33088/2024	A.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-2	(Seat No-6)
182	2672/2025	10.01.2025	WP (C) - 342/2025	P.CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-01- 10		(Seat No-6)
183	2673/2025	10.01.2025	WP (C) - 30451/2024	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-8	(Seat No- 43)
184	2675/2025	10.01.2025	WP (C) - 28016/2024	C R NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No- 43)
185	2676/2025	10.01.2025	WP (C) - 29332/2024	J SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No- 43)
186	2678/2025	10.01.2025	WP (C) - 26638/2024	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No- 43)
187	2685/2025	10.01.2025	BLAPL- 222/2025	RR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No- 43)
188	2687/2025	10.01.2025	WP (C) - 610/2025	R. C. ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-3	(Seat No- 13)
189	2688/2025	10.01.2025	WP (C) - 31482/2024	S. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09		(Seat No- 13)
190	2689/2025	10.01.2025	FAO- 546/2024	T. K. NAYAK	C.O.	COURT NO.	Order Dtd.		(Seat No-

						25	2025-01-08		13)
191	2690/2025	10.01.2025	FAO-597/2024	T. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-13)
192	2691/2025	10.01.2025	FAO-601/2024	T. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-13)
193	2693/2025	10.01.2025	WP (C) - 20876/2024	S. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-13)
194	2694/2025	10.01.2025	WP (C) - 28964/2024	L. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-28		(Seat No-13)
195	2695/2025	10.01.2025	WP (C) - 466/2025	A. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-13)
196	2696/2025	10.01.2025	WP (C) - 651/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-01-09		(Seat No-13)
197	2697/2025	10.01.2025	FAO-547/2024	T. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-13)
198	2698/2025	10.01.2025	FAO-541/2024	T. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-13)
199	2699/2025	10.01.2025	FAO-474/2024	T. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-13)
200	2701/2025	10.01.2025	FAO-404/2024	A. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-28	MISC. APPEAL SEC.	(Seat No-9)
201	2702/2025	10.01.2025	WP (C) - 32101/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2025-01-08		(Seat No-9)
202	2703/2025	10.01.2025	WP (C) - 20266/2024	G. JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
203	2704/2025	10.01.2025	ABLAPL-236/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-01-09		(Seat No-105)
204	2705/2025	10.01.2025	CMP-	A. MOHANTY	C.O.	COURT	Order		(Seat

			1047/2024			NO. 6	Dtd. 2025-01-09		No-105)
205	2706/2025	10.01.2025	ABLAPL-235/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-09	BAIL-1	(Seat No-1)
206	2707/2025	10.01.2025	WP (C) - 30818/2024	S. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-04-09		(Seat No-1)
207	2709/2025	10.01.2025	ABLAPL-13795/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-1)
208	2710/2025	10.01.2025	WP (C) - 278/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH-7	(Seat No-18)
209	2711/2025	10.01.2025	WP (C) - 274/2025	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-18)
210	2712/2025	10.01.2025	BLAPL-244/2025	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-18)
211	2713/2025	10.01.2025	ABLAPL-11139/2024	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	BAIL-2	(Seat No-12)
212	2714/2025	10.01.2025	WP (C) - 673/2025	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	WRIT BRANCH-4	(Seat No-19)
213	2715/2025	10.01.2025	MSA-43/2024	P. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-05		(Seat No-19)
214	2716/2025	10.01.2025	BLAPL-12931/2024	J PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2025-01-09	BAIL-2	(Seat No-8)
215	2717/2025	10.01.2025	ABLAPL-14406/2024	MANORANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-08	BAIL-2	(Seat No-18)
216	2718/2025	10.01.2025	WP (C) - 113/2025	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-02-06	WRIT BRANCH-7	(Seat No-18)
217	2719/2025	10.01.2025	BLAPL-224/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-3)

218	2720/2025	10.01.2025	BLAPL-246/2025	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	BAIL-1	(Seat No-5)
219	2721/2025	10.01.2025	WP (C) - 33319/2024	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-6	(Seat No-16)
220	2723/2025	10.01.2025	BLAPL-194/2025	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	BAIL-1	(Seat No-2)
221	2724/2025	10.01.2025	WP (C) - 32889/2024	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-2)
222	2725/2025	10.01.2025	ABLAPL-237/2025	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-2)
223	2726/2025	10.01.2025	WP (C) - 32208/2024	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-09		(Seat No-2)
224	2727/2025	10.01.2025	WP (C) - 27186/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-2)
225	2728/2025	10.01.2025	WP (C) - 12621/2024	G.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
226	2729/2025	10.01.2025	BLAPL-12328/2024	A MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-08		(Seat No-114)
227	2730/2025	10.01.2025	CRLA-24/2025	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-114)
228	2731/2025	10.01.2025	ABLAPL-14599/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-09	BAIL-2	(Seat No-11)
229	2732/2025	10.01.2025	ABLAPL-14626/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-11)
230	2733/2025	10.01.2025	BLAPL-8235/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-09	BAIL-2	(Seat No-7)
231	2734/2025	10.01.2025	CRLMC-3284/2023	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-01-	CRIMINAL MISC	(Seat No-6)

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232	2735/2025	10.01.2025	BLAPL-13800/2023	B B MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-01-07	BAIL-1	(Seat No-1)
233	2739/2025	10.01.2025	ABLAPL-13126/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-01-08		(Seat No-1)
234	2740/2025	10.01.2025	ABLAPL-13128/2024	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-1)
235	2741/2025	10.01.2025	ABLAPL-13027/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-11)
236	2742/2025	10.01.2025	ABLAPL-12975/2024	BN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-11)
237	2743/2025	10.01.2025	ABLAPL-158/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-11)
238	2744/2025	10.01.2025	ABLAPL-170/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
239	2745/2025	10.01.2025	ABLAPL-164/2025	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-16)
240	2746/2025	10.01.2025	ABLAPL-165/2025	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-17)
241	2747/2025	10.01.2025	ABLAPL-173/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
242	2748/2025	10.01.2025	ABLAPL-174/2025	DK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-17)
243	2749/2025	10.01.2025	ABLAPL-176/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-18)
244	2750/2025	10.01.2025	ABLAPL-178/2025	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
245	2751/2025	10.01.2025	ABLAPL-152/2025	T SAHOO	C.O.	COURT NO. 2	Order Dtd.		(Seat No-

						OLD	2025-01-08		16)
246	2752/2025	10.01.2025	ABLAPL-154/2025	PR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-16)
247	2753/2025	10.01.2025	ABLAPL-157/2025	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-16)
248	2754/2025	10.01.2025	ABLAPL-159/2025	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-16)
249	2755/2025	10.01.2025	ABLAPL-203/2025	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-16)
250	2756/2025	10.01.2025	ABLAPL-208/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09	BAIL-2	(Seat No-16)
251	2757/2025	10.01.2025	ABLAPL-210/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-16)
252	2758/2025	10.01.2025	ABLAPL-213/2025	BK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-16)
253	2760/2025	10.01.2025	ABLAPL-149/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-4)
254	2762/2025	10.01.2025	ABLAPL-148/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08		(Seat No-4)
255	2763/2025	10.01.2025	BLAPL-11061/2024	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-09		(Seat No-4)
256	2764/2025	10.01.2025	CRLA-840/2024	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
257	2765/2025	10.01.2025	WP (C) - 8517/2009	A K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2025-01-09	WRIT BRANCH-2	(Seat No-7)
258	2766/2025	10.01.2025	WP (C) - 17670/2024	M MISHRA	C.O.	COURT NO. 7	Order Dtd. 2025-01-09	WRIT BRANCH-3	(Seat No-28)
259	2767/2025	10.01.2025	WP (C) -	G SUNDAR	C.O.	COURT	Order	WRIT	(Seat

			20684/2023			NO. 7	Dtd. 2025-01-09	BRANCH-4	No-38)
260	2768/2025	10.01.2025	WP (C) - 20684/2023	B DAS	C.O.	COURT NO. 7	Order Dtd. 2025-01-09	WRIT BRANCH-4	(Seat No-38)
261	2769/2025	10.01.2025	WP (C) - 29542/2024	S K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-01-09		(Seat No-38)
262	2770/2025	10.01.2025	WP (C) - 16789/2022	S K SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2025-01-08	WRIT BRANCH-7	(Seat No-48)
263	2771/2025	10.01.2025	WP (C) - 4136/2021	D PRADHAN	C.O.	COURT NO. 7	Order Dtd. 5000-01-01	WRIT BRANCH-8	(Seat No-29)
264	2772/2025	10.01.2025	CRLMA- 124/2023	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2025-01-09	BAIL-1	(Seat No-4)
265	2773/2025	10.01.2025	WP (C) - 12796/2016	P CH DAS	C.O.	COURT NO. 7	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
266	2774/2025	10.01.2025	WP (C) - 12796/2016	M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
267	2775/2025	10.01.2025	WP (C) - 12796/2016	M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
268	2776/2025	10.01.2025	WA- 468/2024	M MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-12-04	WRIT APPEAL	(Seat No-3)
269	2777/2025	10.01.2025	WA- 465/2024	S K RATH	C.O.	COURT NO. 7	Order Dtd. 2024-12-04	WRIT APPEAL	(Seat No-3)
270	2778/2025	10.01.2025	WP (C) - 24583/2023	M JATI	C.O.	COURT NO. 7	Order Dtd. 2025-01-03	WRIT BRANCH-8	(Seat No-39)
271	2779/2025	10.01.2025	WP (C) - 35666/2022	B K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Seat No-19)
272	2780/2025	10.01.2025	WP (C) - 11408/2021	N CH SINHA	C.O.	COURT NO. 22	Order Dtd. 2024-12-16	WRIT BRANCH-1	(Seat No-30)

273	2781/2025	10.01.2025	WP (C) - 11911/2021	S K PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-12- 16	WRIT BRANCH-8	(Seat No- 39)
274	2782/2025	10.01.2025	ABLAPL- 250/2025	S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-5)
275	2783/2025	10.01.2025	WP (C) - 10910/2021	B.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-12- 16	WRIT BRANCH-3	(Seat No- 33)
276	2784/2025	10.01.2025	ABLAPL- 206/2025	BK PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-01- 09		(Seat No- 33)
277	2785/2025	10.01.2025	ABLAPL- 150/2025	P. BEURA	C.O.	COURT NO. 22	Order Dtd. 2025-01- 08	BAIL-1	(Seat No-5)
278	2786/2025	10.01.2025	ABLAPL- 160/2025	BK PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-01- 08		(Seat No-5)
279	2787/2025	10.01.2025	ABLAPL- 13102/2024	BK PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-01- 08		(Seat No-5)
280	2788/2025	10.01.2025	WP (C) - 761/2025	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No-5)
281	2789/2025	10.01.2025	WPC (OA) - 1175/2019	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12- 18	OA Branch	(Seat No-1)
282	2790/2025	10.01.2025	MACA- 1094/2016	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09	MISC. APPEAL SEC.	(Seat No-1)
283	2791/2025	10.01.2025	MACA- 28/2022	J DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-09- 05	MISC. APPEAL SEC.	(Seat No-7)
284	2792/2025	10.01.2025	WP (C) - 21536/2022	S DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01- 09	WRIT BRANCH-3	(Seat No- 12)
285	2793/2025	10.01.2025	WP (C) - 27161/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 13		(Seat No- 12)
286	2794/2025	10.01.2025	WP (C) - 41378/2023	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-	WRIT BRANCH-1	(Seat No-2)

							09		
287	2795/2025	10.01.2025	WP (C) - 32526/2024	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 07		(Seat No-2)
288	2796/2025	10.01.2025	WP (C) - 10602/2023	B K DAS	C.O.	COURT NO. 25	Order Dtd. 2023-04- 17	WRIT BRANCH-1	(Seat No-3)
289	2797/2025	10.01.2025	CRLREV- 324/2018	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 9999-12- 31	CRIMINAL REVISION	(Seat No-1)
290	2798/2025	10.01.2025	CRLA- 501/2024	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No- 11)
291	2799/2025	10.01.2025	CRLA- 1291/2023	S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No-9)
292	2800/2025	10.01.2025	RPFAM- 9/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-4)
293	2801/2025	10.01.2025	RPFAM- 19/2024	P K MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-4)
294	2802/2025	10.01.2025	ABLAPL- 243/2025	RK MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-01- 09	BAIL-1	(Seat No-1)
295	2803/2025	10.01.2025	RPFAM- 19/2024	R B MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-4)
296	2804/2025	10.01.2025	ABLAPL- 205/2025	S BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-01- 09	BAIL-2	(Seat No- 16)
297	2805/2025	10.01.2025	ABLAPL- 153/2025	A PARIDA	C.O.	COURT NO. 5	Order Dtd. 2025-01- 08		(Seat No- 16)
298	2809/2025	10.01.2025	WP (C) - 31797/2024	M. D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-02- 10		(Seat No- 16)
299	2810/2025	10.01.2025	WP (C) - 31682/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 05		(Seat No- 16)
300	2811/2025	10.01.2025	WP (C) - 30521/2024	DILIP KUMAR SAHU	C.O.	COURT NO.	Order Dtd.		(Seat No-

						23	2025-01-08		16)
301	2812/2025	10.01.2025	WP(C) - 30509/2024	DILIP KUMAR SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-01-09	WRIT BRANCH-2	(Seat No-45)
302	2813/2025	10.01.2025	CRLMC-19/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 23	Order Dtd. 2025-01-09		(Seat No-45)
303	2814/2025	10.01.2025	WP(C) - 30511/2024	DILIP KUMAR SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-01-09	WRIT BRANCH-4	(Seat No-19)
304	2815/2025	10.01.2025	RVWPET-170/2024	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-01-08	CIVIL REVISION	(Seat No-1)
305	2816/2025	10.01.2025	WP(C) - 32877/2024	M. NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-09	WRIT BRANCH-6	(Seat No-25)
306	2817/2025	10.01.2025	ABLAPL-204/2025	DEBENDRA SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-01-09		(Seat No-25)
307	2818/2025	10.01.2025	WP(C) - 32323/2024	M. NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No-25)
308	2819/2025	10.01.2025	CRLA-1006/2024	S S PATTANAIAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-09		(Seat No-25)
309	2820/2025	10.01.2025	ABLAPL-201/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 25	Order Dtd. 2025-01-09		(Seat No-25)
310	2821/2025	10.01.2025	BLAPL-8312/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-09		(Seat No-25)
311	2822/2025	10.01.2025	ABLAPL-207/2025	G MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-09		(Seat No-25)
312	2823/2025	10.01.2025	ABLAPL-166/2025	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-08		(Seat No-25)
313	2824/2025	10.01.2025	ABLAPL-163/2025	J. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-01-08	BAIL-2	(Seat No-16)
314	2825/2025	10.01.2025	ABLAPL-	S BARIK	C.O.	COURT	Order	BAIL-2	(Seat

			274/2025			NO. 25	Dtd. 2025-01- 10		No- 18)
315	2826/2025	10.01.2025	ABLAPL- 13081/2024	A K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08		(Seat No- 18)
316	2827/2025	10.01.2025	CRLMC- 45/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 08		(Seat No- 18)
317	2828/2025	10.01.2025	WP (C) - 23763/2019	G SUNDAR	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	WRIT BRANCH-2	(Seat No-7)
318	2829/2025	10.01.2025	LAA- 80/2013	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-8)
319	2830/2025	10.01.2025	LAA- 81/2013	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-8)
320	2831/2025	10.01.2025	LAA- 82/2013	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01- 09	FIRST APPEAL	(Seat No-8)
321	2832/2025	10.01.2025	BLAPL- 9731/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 10		(Seat No-8)
322	2833/2025	10.01.2025	BLAPL- 13078/2024	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2025-01- 10	BAIL-1	(Seat No-1)
323	2834/2025	10.01.2025	BLAPL- 9765/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-01- 10		(Seat No-1)
324	2835/2025	10.01.2025	CRLA- 293/2010	R K MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(Seat No- 10)
325	2836/2025	10.01.2025	WP (C) - 26182/2024	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01- 10		(Seat No- 10)
326	2837/2025	10.01.2025	WP (C) - 1057/2025	R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01- 10		(Seat No- 10)
327	2838/2025	10.01.2025	BLAPL- 8809/2024	A PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-01- 09		(Seat No- 10)

328	2839/2025	10.01.2025	ABLAPL-285/2025	G R DHAL	C.O.	COURT NO. 23			(Seat No-10)
329	2408/2025	10.01.2025	WP (C) - 3941/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-13	WRIT BRANCH-8	(Seat No-40)
330	2421/2025	10.01.2025	WA-3031/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No-5)
331	2425/2025	10.01.2025	WP (C) - 18462/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-12		(Seat No-5)
332	2426/2025	10.01.2025	WP (C) - 2627/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No-35)
333	2429/2025	10.01.2025	WP (C) - 24426/2024	SUKALATA MALLICK	GENERAL		Entire Document		(Seat No-35)
334	2431/2025	10.01.2025	WP (C) - 43217/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No-38)
335	2434/2025	10.01.2025	WP (C) - 28611/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-22	WRIT BRANCH-5	(Seat No-23)
336	2435/2025	10.01.2025	WP (C) - 19306/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-20		(Seat No-23)
337	2437/2025	10.01.2025	WPC (OA) - 431/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-03	OA Branch	(Seat No-1)
338	2440/2025	10.01.2025	WP (C) - 18706/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
339	2444/2025	10.01.2025	WP (C) - 32292/2023	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-4	(Seat No-27)
340	2446/2025	10.01.2025	WP (C) - 18887/2024	HIGHER EDUCATIONAL DEPARTMENT	GENERAL		Order Dtd. 2024-08-22		(Seat No-27)
341	2449/2025	10.01.2025	WP (C) - 26952/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-20	WRIT BRANCH-3	(Seat No-28)
342	2454/2025	10.01.2025	WP (C) -	HIGHER	GENERAL		Order	WRIT	(Seat

			39063/2023	EDUCATION DEPARTMENT			Dtd. 2023-12-05	BRANCH-7	No-55)
343	2455/2025	10.01.2025	WP (C) - 42922/2023	HIGHER EDUCATIONAL DEPARTMENT	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-2	(Seat No-45)
344	2459/2025	10.01.2025	ABLAPL-131/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-08		(Seat No-45)
345	2462/2025	10.01.2025	WP (C) - 35203/2023	HIGHER EDUCATIONAL DEPARTMENT	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-5	(Seat No-23)
346	2468/2025	10.01.2025	WP (C) - 3984/2024	HIGHER EDUCATIONAL DEPARTMENT	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No-30)
347	2471/2025	10.01.2025	WP (C) - 8410/2022	DR. JITENDRA KUMAR LENKA	GENERAL		Plaint	WRIT BRANCH-2	(Seat No-45)
348	2474/2025	10.01.2025	WP (C) - 38045/2020	HIGHER EDUCATIONAL DEPARTMENT	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-1	(Seat No-4)
349	2476/2025	10.01.2025	WP (C) - 8410/2022	DR JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-12-19	WRIT BRANCH-2	(Seat No-45)
350	2482/2025	10.01.2025	TRP (C) - 71/2024	KHAGESWAR BEHERA	GENERAL		Entire Document	M.J.C.	(Seat No-6)
351	2484/2025	10.01.2025	ABLAPL-393/2025	APARESH BHOI	GENERAL		Entire Brief		(Seat No-6)
352	2487/2025	10.01.2025	CRLMC-4873/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-01-06		(Seat No-6)
353	2489/2025	10.01.2025	WP (C) - 26949/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-20	WRIT BRANCH-3	(Seat No-28)
354	2492/2025	10.01.2025	WP (C) - 23262/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1	(Seat No-49)
355	2494/2025	10.01.2025	WP (C) - 8410/2022	DR JITENDRA KUMAR LENKA	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-45)
356	2496/2025	10.01.2025	WP (C) - 17013/2006	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(Seat No-45)
357	2498/2025	10.01.2025	ABLAPL-209/2025	HARAPRASAD PANDA	GENERAL		Order Dtd. 2025-01-		(Seat No-45)

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358	2505/2025	10.01.2025	ABLAPL-246/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-01-10		(Seat No-45)
359	2593/2025	10.01.2025	BLAPL-12893/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2025-01-09		(Seat No-45)
360	2664/2025	10.01.2025	WPC (OAC) - 3088/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-05	OA Branch	(Seat No-1)
361	2674/2025	10.01.2025	WP (C) - 34165/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26		(Seat No-1)
362	2677/2025	10.01.2025	WP (C) - 26888/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-1)
363	2679/2025	10.01.2025	WP (C) - 27386/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-1)
364	2680/2025	10.01.2025	WP (C) - 554/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No-52)
365	2681/2025	10.01.2025	WP (C) - 27793/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-52)
366	2682/2025	10.01.2025	WP (C) - 21467/2023	SUBHANKAR PRUSTY	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No-25)
367	2683/2025	10.01.2025	WP (C) - 27662/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-25)
368	2684/2025	10.01.2025	WP (C) - 5018/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No-22)
369	2686/2025	10.01.2025	WP (C) - 12058/2024	PRATIMA NAYAK	GENERAL		Entire Order	WRIT BRANCH-5	(Seat No-47)
370	2692/2025	10.01.2025	WP (C) - 27464/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-47)
371	2700/2025	10.01.2025	BLAPL-262/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-10		(Seat No-47)

372	2708/2025	10.01.2025	WP (C) - 19774/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 27		(Seat No- 47)
373	2722/2025	10.01.2025	WP (C) - 18364/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 20		(Seat No- 47)
374	2738/2025	10.01.2025	BLAPL- 10605/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-01- 08		(Seat No- 47)
375	2807/2025	10.01.2025	ABLAPL- 75/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-01- 07	BAIL-2	(Seat No- 11)
376	2808/2025	10.01.2025	WP (C) - 31797/2024	SURYAKANTA DASH	GENERAL		Order Dtd. 2025-01- 08		(Seat No- 11)
377	2420/2025	10.01.2025	SAO- 13/2023	K N SAHOO	GENERAL			SECOND APPEAL	(Seat No-1)
378	2481/2025	10.01.2025	ABLAPL- 12714/2024	J BEHERA	GENERAL				(Seat No-1)
379	2483/2025	10.01.2025	STREV- 49/2024	J SAHOO	GENERAL				(Seat No-1)
380	2485/2025	10.01.2025	CONTC- 5180/2024	P K BARIK	GENERAL				(Seat No-1)
381	2486/2025	10.01.2025	MATA- 284/2024	B K DAS	GENERAL				(Seat No-1)
382	2488/2025	10.01.2025	MACA- 28/2022	R K DEHURY	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
383	2490/2025	10.01.2025	RPFAM- 286/2024	K R JENA	GENERAL				(Seat No-7)
384	2491/2025	10.01.2025	ABLAPL- 7838/2024	D K JENA	GENERAL			BAIL-2	(Seat No-8)
385	2493/2025	10.01.2025	WPC (OA) - 732/2019	S K MOHARANA	GENERAL			OA Branch	(Seat No-1)
386	2495/2025	10.01.2025	ARBP- 52/2023	A K BISOI	GENERAL			M.J.C.	(Seat No-1)
387	2497/2025	10.01.2025	WP (C) - 21468/2024	B K SWAIN	GENERAL				(Seat No-1)
388	2499/2025	10.01.2025	WP (C) - 11834/2017	A PATI	GENERAL			WRIT BRANCH-8	(Seat No- 43)
389	2500/2025	10.01.2025	WPC (TAC) - 4977/2003	R K SAHU	GENERAL			OA Branch	(Seat No-1)
390	2501/2025	10.01.2025	WP (C) - 32837/2024	M PANDA	GENERAL			WRIT BRANCH-2	(Seat No-6)
391	2503/2025	10.01.2025	WP (C) - 16643/2021	S K MOHARANA	GENERAL			WRIT BRANCH-4	(Seat No- 27)

392	2507/2025	10.01.2025	WP (C) - 31494/2024	P P BARIK	GENERAL				(Seat No- 27)
393	2514/2025	10.01.2025	SA- 280/1992	B K	GENERAL				(Seat No- 27)
394	2517/2025	10.01.2025	SA- 198/2000	B K SAMANTRAY	GENERAL				(Seat No- 27)
395	2518/2025	10.01.2025	RSA- 185/2004	N NAYAK	GENERAL			SECOND APPEAL	(Seat No-3)
396	2519/2025	10.01.2025	CRLREV- 270/2008	P K ROUTRAY	GENERAL				(Seat No-3)
397	2520/2025	10.01.2025	WP (C) - 39747/2021	G SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-3)
398	2521/2025	10.01.2025	WP (C) - 31369/2024	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No- 21)
399	2523/2025	10.01.2025	WP (C) - 31369/2024	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No- 21)
400	2524/2025	10.01.2025	WP (C) - 31710/2024	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No- 22)
401	2526/2025	10.01.2025	WP (C) - 31710/2024	P K NAYAK	GENERAL			WRIT BRANCH-5	(Seat No- 22)
402	2528/2025	10.01.2025	WP (C) - 18819/2008	A BEHERA	GENERAL				(Seat No- 22)
403	2529/2025	10.01.2025	TRPCRL- 7/2024	M NAYAK	GENERAL			BAIL-1	(Seat No-3)
404	2530/2025	10.01.2025	AHO- 43/1994	P K DAS	GENERAL				(Seat No-3)
405	2531/2025	10.01.2025	TRP (C) - 377/2024	H S PAIKRAY	GENERAL				(Seat No-3)
406	2532/2025	10.01.2025	CRLMC- 2298/2010	A K PRADHAN	GENERAL				(Seat No-3)
407	2534/2025	10.01.2025	CONTC (CP) - 533/2014	P K DAS	GENERAL			OA Branch	(Seat No-1)
408	2536/2025	10.01.2025	CMP- 1346/2024	P TRIPATHY	GENERAL				(Seat No-1)
409	2537/2025	10.01.2025	ABLAPL- 13615/2024	A K BISOI	GENERAL			BAIL-2	(Seat No- 16)
410	2538/2025	10.01.2025	WP (C) - 29620/2024	P K BEHERA	GENERAL				(Seat No- 16)
411	2539/2025	10.01.2025	WP (C) - 38289/2021	C RANA	GENERAL			WRIT BRANCH-2	(Seat No-6)
412	2540/2025	10.01.2025	WP (C) - 36628/2023	R K NAYAK	GENERAL			WRIT BRANCH (DIVISION	(Seat No- 118)

								BENCH-3)	
413	2542/2025	10.01.2025	WP (C) - 41570/2023	S DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
414	2544/2025	10.01.2025	CMP- 1153/2024	B N SHADANGI	GENERAL				(Seat No- 122)
415	2545/2025	10.01.2025	WP (C) - 33329/2024	B N SHADANGI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
416	2546/2025	10.01.2025	WP (C) - 33340/2024	B N SHADANGI	GENERAL			WRIT BRANCH-7	(Seat No- 48)
417	2547/2025	10.01.2025	WP (C) - 238/2025	B N SHADANGI	GENERAL				(Seat No- 48)
418	2549/2025	10.01.2025	WP (C) - 364/2025	B N SHADANGI	GENERAL			WRIT BRANCH-2	(Seat No- 45)
419	2551/2025	10.01.2025	WP (C) - 26152/2024	J SAHOO	GENERAL				(Seat No- 45)
420	2554/2025	10.01.2025	WP (C) - 14536/2024	J SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-1)
421	2558/2025	10.01.2025	WP (C) - 10879/2016	L SAHOO	GENERAL			WRIT BRANCH-8	(Seat No- 29)
422	2560/2025	10.01.2025	WP (C) - 26147/2024	B BEHERA	GENERAL				(Seat No- 29)
423	2561/2025	10.01.2025	TRP (C) - 311/2021	P K BARIK	GENERAL			M.J.C.	(Seat No-1)
424	2562/2025	10.01.2025	WP (C) - 500/2025	J SAHOO	GENERAL				(Seat No-1)
425	2563/2025	10.01.2025	WP (C) - 500/2025	J SAHOO	GENERAL				(Seat No-1)
426	2565/2025	10.01.2025	WP (C) - 607/2025	J SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
427	2566/2025	10.01.2025	WP (C) - 397/2025	J SAHOO	GENERAL			WRIT BRANCH-1	(Seat No- 30)
428	2567/2025	10.01.2025	WP (C) - 279/2025	J SAHOO	GENERAL				(Seat No- 30)
429	2568/2025	10.01.2025	WP (C) - 358/2025	J SAHOO	GENERAL				(Seat No- 30)
430	2569/2025	10.01.2025	WP (C) - 31393/2024	G JAYASINGH	GENERAL			WRIT BRANCH-8	(Seat No-

									43)
431	2570/2025	10.01.2025	WP (C) - 69/2025	K C SWAIN	GENERAL			WRIT BRANCH-7	(Seat No- 18)
432	2571/2025	10.01.2025	CRLA- 31/2023	D P DASH	GENERAL			CRIMINAL APPEAL	(Seat No-9)
433	2572/2025	10.01.2025	CRLA- 31/2023	D P DASH	GENERAL			CRIMINAL APPEAL	(Seat No-9)
434	2573/2025	10.01.2025	CRLA- 31/2023	D P DASH	GENERAL			CRIMINAL APPEAL	(Seat No-9)
435	2574/2025	10.01.2025	WP (C) - 20064/2013	M JATI	GENERAL			WRIT BRANCH-2	(Seat No-7)
436	2575/2025	10.01.2025	RVWPET- 185/2024	B N PATI	GENERAL				(Seat No-7)
437	2577/2025	10.01.2025	CRLMC- 2641/2022	S K MISHRA	GENERAL			CRIMINAL MISC	(Seat No-1)
438	2580/2025	10.01.2025	WA- 437/2024	S K SWAIN	GENERAL			WRIT APPEAL	(Seat No-3)
439	2582/2025	10.01.2025	ABLAPL- 6852/2024	D SAMAL	GENERAL				(Seat No-3)
440	2587/2025	10.01.2025	CRLMC- 4402/2024	P K LENKA	GENERAL				(Seat No-3)
441	2592/2025	10.01.2025	BLAPL- 10415/2024	M K PANI	GENERAL				(Seat No-3)
442	2594/2025	10.01.2025	BLAPL- 239/2025	M K PANI	GENERAL				(Seat No-3)
443	2597/2025	10.01.2025	WP (C) - 31160/2024	M K PANI	GENERAL				(Seat No-3)
444	2600/2025	10.01.2025	ABLAPL- 220/2025	M K PANI	GENERAL				(Seat No-3)
445	2602/2025	10.01.2025	SA- 394/1999	M R SAHOO	GENERAL				(Seat No-3)
446	2607/2025	10.01.2025	SA- 231/1967	A BEHERA	GENERAL				(Seat No-3)
447	2736/2025	10.01.2025	WP (C) - 859/2025	B N SHADANGI	GENERAL			WRIT BRANCH-8	(Seat No- 42)
448	2737/2025	10.01.2025	WP (C) - 618/2025	B N SHADANGI	GENERAL			WRIT BRANCH-1	(Seat No- 30)
449	2759/2025	10.01.2025	CRLMP- 1735/2024	K DANG	GENERAL				(Seat No- 30)
450	2761/2025	10.01.2025	WP (C) - 32554/2024	K DANG	GENERAL			WRIT BRANCH-3	(Seat No- 12)
451	2806/2025	10.01.2025	CRLMC- 3683/2024	D MOHAPATRA	GENERAL				(Seat No- 12)
452	2840/2025	10.01.2025	ABLAPL- 425/2017	S S BISWAL	GENERAL		Order Dtd. 2017-09-		(Seat No- 12)

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453	2841/2025	10.01.2025	ABLAPL- 285/2025	G R DHAL	GENERAL				(Seat No- 12)

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